Petition No. 114/MP/2013

Subject : Petition under Sections 29 and 79 of the Electricity Act, 2003 and the applicable provisions of the Indian Electricity Grid Code

Date of hearing : 9.7.2013

Coram : Shri V.S.Verma, Member
        Shri M.Deena Dayalan, Member

Petitioner : NTPC Limited, New Delhi.

Respondents : Western Regional Power Committee, Mumbai and Others

Parties present : Shri M.G.Ramachandran, Advocate, NTPC
                 Shri S.K.Sharma, NTPC
                 Shri Rohit Chhabra, NTPC
                 Shri MKV Rama Rao, NTPC
                 Miss S.Maggon, NTPC
                 Shri P.P.Francis, NTPC
                 Shri Uday Shankar, NTPC
                 Shri Guryog Singh, NTPC
                 Shri P.Pentaya, WRLDC
                 Shri Murail Krishan, WRLDC
                 Shri S.K.Nair, GUVNL
                 Shri Nimesh Pael, GUVNL
                 Shri Samir Malik, Advocate, MSEDCL

Record of Proceedings

The representative of the Gujarat Urja Vikas Nigam Limited submitted that the person dealing with the matter could not attend hearing due to personal difficulty and requested for short adjournment. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 30.7.2013.

   By order of the Commission,

   Sd/-
   (T. Rout)
   Joint Chief (Law)